NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

<u>2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 03.03.2022 (THURSDAY)</u>

COURT -II (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 240 of 2020	Empathy Infra & Engineering Pvt. Ltd. Vs. Bhuleswar Steel & Alloys Pvt. Ltd.	Kanupriya Tiwari	Sanjay Bhatt

For Admission (Fresh Case)

2.	Competition. App.	Pankaj Gupta	Rabin Majumdar	Shama Nargis
	(AT) No. 09 of	Vs.		
	2020	Secretary, Competition Commission of		
		India & Ors.		

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 350 of 2020	Alok Sharma Vs. I P Construction Pvt. Ltd. Through Resolution Professional	Varsha Banerjee	Kunal Godhwani Pathik Choudhury
4.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	Vijender Mann-R1 KK Mishra Mohit Singh-CS Asiya Khan
5.	Competition App. (AT) No. 08 of 2021	Air Cargo Agents Association of India Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Bharat Budholia Varun Thakur Gayatri Pradhan-R2 & R3
6.	Competition App. (AT) No. 10 of 2021	Chief Materials Manager, Eastern Railway Vs. BIC Auto Pvt. Ltd. & Ors.	Rashmi Malhotra	Lagna Panda Tarun Donadi-R1 Manas Kr. Chaudhuri Nilav Banerjee-R2 R. Sudhinder-R3 Samir Gandhi-R4

For Hearing

7.	Comp. App. (AT)	Directorate of Revenue Intelligence.	Ajit Sharma	Pratiksha Sharma-
	(Ins) No. 796 of	Vs.		R1 & R2
	2019	Shree Ganesh Jewellery House & Ors.		Ruchir Mishra-
				Interveners
8.	Comp. App. (AT)	LIC Housing Finance Ltd.	Arushi	Shreyas
	(Ins) No. 1328 of	Vs.		Edupuganti-R1
	2019	CA Kannan Tiruvengadam & Ors.		Rishav Banerjee
				Kanishk Kejriwal-R3
				Arijit Mazumdar-R4

9.	Comp. App. (AT) (Ins) No.15 of 2021	Anuj Gupta Vs. Stressed Assets Stabilisation Fund & Anr.	Henna George	Siddhartha Barua Praful Jindal-R1 Jigar P. Shah
10.	Comp. App. (AT) No. 49 of 2021	Sidhi Singh & Anr. Vs. Registrar of Companies & Anr.	Ashutosh Gupta	Tushar Gupta Sunil Agarwal Sumit Kr. Mishra-R2
11.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India & Ors.	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
12.	Competition App. (AT) No. 28 of 2018	With Shri Indranil Roy Chowdhury Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
13.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
14.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
15.	Competition App. (AT) No. 31 of 2018	Shri Amritanshu Khaitan Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
16.	Competition App. (AT) No. 32 of 2018	Shri Suvamoy Saha Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
17.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India & Ors. With	Sagardeep Singh	Ishkanan Singh –R1
18.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India & Ors.	Anuj Berry	Udayan Jain-R1
		With		

19.	Competition App.	Hemant Gupta	A. Chakrabarty	Udayan Jain-R1
	(AT) No. 37 of	Vs.		
	2018	Competition Commission of India		
		With		
20.	Competition App.	P. Dwaraknath Reddy	A. Chakrabarty	Udayan Jain-R1
	(AT) No. 38 of	Vs.		
	2018	Competition Commission of India		
		With		
21.	Competition App.	R.P. Khaitan & Ors.	A. Chakrabarty	Udayan Jain-R1
	(AT) No. 39 of	Vs.		
	2018	Competition Commission of India		
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By order of Hon'ble Chairperson -sd/-

Notice Board -sd/ Website: www.nclat.nic.in

Registrar